DR. (SHRIMATI) RITA VERMA: After you give concurrence to the withdrawal of the earlier Bill.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI) : The question is:

"That leave be granted to withdraw the Constitution (Eighty-third) Amendment) Bill, 1997."

The motion was adopted. The Bill was, by leave, withdrawn.

## THE TEA DISTRICTS EMIGRANT LABOUR (REPEAL) REPEALING BILL. 2001

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LAL): Sir, I beg to move for leave to introduce a Bill to repeal the Tea Districts Emigrant Labour (Repeal) Act, 1970.

The question was put and the motion was adopted.

SHRI MUNI LAL: Sir, I introduce the Bill.

## STATEMENT BY MINISTER

## Institute Of Technology (Amendment) Ordinance, 2001

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): Sir, I lay on the Table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Institute of Technology (Amendment) Ordinance, 2001.

## THE INSTITUTES OF TECHNOLOGY (AMENDMENT) BILL. 2001

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): Sir. I move for